

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-314/1993/6911/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Imtiaz Ali,
Special Judge, CBI, Assam
Additional Court No.II,
Chandmari, Guwahati-3.

Dated Guwahati, the 29th November, 2018.

Sub:- **Casual Leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/496 dtd. 27.11.2018.


Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 01.12.2018 and 03.12.2018 along with station leave permission w.e.f. the morning of 01.12.2018 till the morning of 04.12.2018, has been ~~granted/rejected~~.

The Special Judge, CBI, Addl. Court No. I, Guwahati and in her absence the Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

6913
Memo NO.HC.VII-314/93/6912-1A, dated 29.11.18 

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.

Sd/-
JOINT REGISTRAR (VIGILANCE)